

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) 29 of 2018

IN THE MATTER OF:

Mr. Suresh Padmanabhan & Anr. ...Appellants

Vs

Tata Steel Ltd. & Ors.Respondents

Present:

For Appellants: Mr. Arun Kathpalia, Senior Advocate along with Mr. R. Sudhinder, Mr Soorjya Ganguli and Ms. Amrita, Advocates

For Respondents: Mr. Rohan Thawan and Ms. Gunjan Ahuja, Advocates for Respondent No. 1

Mr. Himanshu Shekhar, Mr. Aabas Parimal and Mr. Jamnesh Kune, Advocates for Respondent No. 4.

Mr. Krishnanand Pandey, Mr. Jayesh Gaurav, Advocates for Respondent No. 5.

Mr. Akhilesh Shrivastava, Advocate and Ms. Suhita Mukhopadhyay, PCS

With

Company Appeal(AT)(Insolvency) 112 of 2018

IN THE MATTER OF:

Mr. Suresh Narayan Singh ...Appellant

Vs

Tayo Rolls Ltd.Respondent

Present:

For Appellant: Mr. Akhilesh Kr. Shrivastava, Advocate, Ms. Sumita Mukhopadhyay, PCS

For Respondent: Mr. Arun Kathpalia, Senior Advocate with Mr. R. Sudhinder, Mr. Soorjya Ganguly and Ms. Amrita Sarkar, Advocates

ORDER

09.05.2018 From the submissions made by the parties we find that though workmen of 'Corporate Debtor' - M/s Tayo Rolls Ltd. wanted to initiate 'Corporate Insolvency Resolution Process' against the 'Corporate Debtor' by filing application under Section 9 of Insolvency & Bankruptcy Code, 2016 (hereinafter referred to as 'I&B Code'), but for the reasons best known to the workmen they are opposing initiation of 'Corporate Insolvency Resolution Process' pursuant to application filed by 'Corporate Debtor' under Section 10 of I&B Code.

Learned Counsel appearing on behalf of the workmen submitted that Civil Appeal No(s). 3933 of 2018- "Tayo Workers Union of 284 workers vs. Suresh Padmanabhan & Anr." is pending before the Hon'ble Supreme Court. In view of such pendency, we do not intend to proceed further for the present. Let the appeal be listed on mentioning by the parties after disposal of Civil Appeal aforesaid.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

Akc/gc